

OPEN COURT

**CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ALLAHABAD.**

DATED: THIS THE 6TH DAY OF AUGUST 1997

Coram : Hon'ble Dr. R. K. Saxena JM
Hon'ble Mr. D. S. Bawej AM
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ORIGINAL APPLICATION NO. 788/97

C/A Sri B. Ram and Sri M.K.Upadhyaya

Versus

1. Union of India through Ministry of
Communication (Posts) Sansad Marg,
New Delhi.

2. Superintendent of Post Offices,
Basti division , Basti

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C/R

Order (Oral)

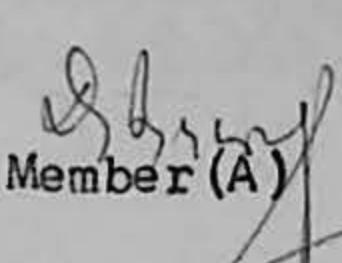
By Hon'ble Dr. R. K. Saxena JM

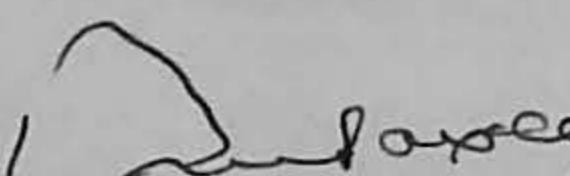
This is an O.A. filed by one Shri Brijendra Kumar Srivastava to seek relief of quashment of oral termination dated 25.7.1997 and direction to the respondents not to disturb his working as Extra Departmental Branch Post Master, Shahpur. This case was filed on 30.7.1991 and was listed on 5.8.1997 for the

first time. Sri Avinesh Tripathi as Proxy counsel has appeared and wanted to withdraw the case. Since he had no authority, the matter was adjourned ^{to} today and Sri A.Tripathi was directed to file Vakalatnama or Brief of the ^Original counsel, S/Sri Manoj Upadhyay and Bechu Ram.

2. Sri A.Tripathi makes a statement at the Bar that he has been authorised by Sri Bechu Ram one of the counsel for the applicant to withdraw the O.A. He further contends that Sri Bechu Ram was informed by the applicant on phone to withdraw the case.

3. Inview of these facts, the ^{O.A.} stands dismissed as withdrawn.


Member (A)


Member (J)

SQI